# CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH: ALLAHABAD

Review Application No.70 of 2006. In Original Application No.312 of 2002.

Allahabad, this the 24th day of November, 2006.

# Hon"ble Dr. K.B.S. Rajan, J.M.

- Union of India through the General Manager, N.E. Railway, Gorakhpur.
- Chief Personal Oficer, N.E. Railway, Gorakhpur.
- Divisional Railway Manager, N.E. Railway, Varanasi.
- Senior Divisional Personal Officer, N.E. Railway, Varanasi.

...Applicant.

(By Advocate : Shri K.P. Singh)

#### Versus

Vishwanath Singh Yadav & others.

... Respondents.

## ORDER

## By Hon"ble Dr. K.B.S. Rajan, J.M.:

This review application has been considered. Learned counsel for review applicant submits that the direction "information about the likely date by which the regularization might materialize shall be informed to the applicants", in processing, is creating some problems to the Administration. The said direction is deleted from the order; instead the applicants shall periodically approach the authority to ascertain the position relating to their regularisation. With the above modification the review application is disposed of.

Member-J

RKM/